

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CP/CA No. 197(ND)/2017

IN THE MATTER OF:

Rajiv Kapur
Vs

.... APPLICANT / PETITIONER

Napco Bevel Gear of India Ltd.

.... RESPONDENT

SECTION:

Under Section 213

Order delivered on 16.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

For the Petitioner(s) : Mr. Rajiv Kapur, appears in person
For the Respondent(s) :

ORDER

On the request made by Mr. Rajiv Kapur who appears is person, hearing is deferred to 28.02.2018 as arguing counsel is not available and is in some personal difficulty.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)